

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF INVESTMENT
AND PUBLIC ASSET MANAGEMENT

LOK SABHA
UNSTARRED QUESTION NO. 4920
TO BE ANSWERED ON 31st March, 2017
CHAITRA 10, 1939 (SAKA)

Sale of Cement Corporation of India Limited

4920. SHRI SUMAN BALKA :

Will the Minister of FINANCE be pleased to state :

- a) whether the Government proposes to sell off seven non-operational units of Cement Corporation of India Limited (CCIL) as part of strategical sale of the loss making state owned firm; and
- b) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI ARJUN RAM MEGHWAL)

(a) & (b) Sir, the Government has given 'in-principle' approval for strategic disinvestment of units of Cement Corporation of India Limited, where it is legally permissible, unit-wise or in group of units, to strategic buyer identified through a two-stage auction process.
